INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat, Hon. VP & Shri G.D. Padmahshali, (AM)

Orders ready for Pronouncement on **29.09.2026**

S.No	ITA No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1.	249/Jab/2025	Brahtakar Samiti Mydt Bakyan	DB	17/09/2026	AM	Allowed for statistical purposes
2.	231/Jab/2025	Dinesh Yadav	DB	17/09/2026	AM	Allowed for statistical purposes
3.	229/Jab/2025	Ashok Kumar Gupta	DB	17/09/2026	AM	Allowed for statistical purposes
4.	221/Jab/2025	DPR Charitable Trust	DB	17/09/2026	AM	Dismissed as withdrawn
5.	124/Jab/2025	Hitkarni Sabha	DB	16/09/2026	AM	Allowed for statistical purposes
6.	183/Jab/2025	Revashree Shiksha Prasar Bhauudesheeya Samitee	DB	16/09/2026	AM	Dismissed as withdrawn
7.	144/Jab/2025	Ashok Urmaliya	DB	16/09/2026	AM	Dismissed as withdrawn
8.	137/Jab/2025	Poojashree Jewellers	DB	16/09/2026	AM	Allowed for statistical purposes
9.	122/Jab/2025	Gayatri Parivar Trust	DB	15/09/2026	AM	Partly allowed for statistical purposes
10.	110/Jab/2025	Nalanda Education Society	DB	15/09/2026	AM	Partly allowed for statistical purposes

[Rahul Sharma]
Sr. Private Secretary
Jabalpur Bench

Dated: 29.09.2026